

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.11-IA/986(AHM)2022 in
C.P.(IB)/74(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

AHA Holings Pvt Ltd
V/s
Chandra Net Ltd

.....Applicant

.....Respondent

Order delivered on: 21/11/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr. Subrata Kumar Dash, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ritesh Prakash Aditya, Applicant / RP in
IA/986(AHM)2022
For the Respondent :

ORDER

IA/986(AHM)2022 is filed by the Resolution Professional for placing on record the 5th Progress Report. The report is taken on record. Accordingly, IA/986(AHM)2022 stands disposed of.

-SD-

SUBRATA KUMAR DASH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)